

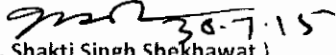
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 31-07-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 58/05 Nazruddin Vs. Ikram Khan	Anoop Dhand	V.S. Chauhan
2	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil First Appeal No. 185/07 Rasheed Mohammed Vs. Rafiq Mohammed	S.S. Hasan	D.S. Jadaun
3	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 80/14 Amit Enterprises Vs. Arvind Kumar	R.K. Daga	Tarun Jain
4	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 933/11 S.B. Civil Cross Objection No. 37/13 Ashok Kumar Vs. Gyan Chand	R M. Jain	Manisha Surana
5	Sh. Basant Singh Chhaba, Advocate	S.B. Civil Second Appeal No. 80/13 Kanihya Lal Vs. Jayant Kumar	Vyenktesh Garg	Anuroop Singhi
6	Sh. A.R.Patwardhan, RHJS (Retd.)	S.B. Civil Second Appeal No. 703/03 Anil Modi Vs. Munna Khan	J.P. Goyal	B.K. Sharma
7	Sh. A.R.Patwardhan , RHJS (Retd.)	D.B. Civil Misc. Appeal No. 625/10 Aarti Vs. Arvind	Deepak Sharma	Madhav Mitra
8	Sh. Pankaj Gupta , Advocate	S.B. Civil Misc. Appeal No.885/2015 Harish Goyal Vs. Mohan Lal	S. C. Gupta	Sandeep Bhagwati Abhi Goyal Rahul Kamwar
9	Sh. Pankaj Gupta, Advocate	D.B. Civil Misc. Appeal No. 3037/14 Smt. Kannupriya Vs. Shivraj Singh	Abhishek Singh	Ajit Singh Lunia
10	Sh. Manish Kumawat, Advocate	S.B. Civil First Appeal No. 658/06 Narain Singh Vs. Baijnath	Raj kamal Gaur	M.K. Kaushik
11	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil Second Appeal No. 707/09 Janki Bhallabh Vs. Mandir Goverdhan Nath	Gajendra Vyas	
12	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil Second Appeal No. 484/11 S.B. Civil Second Appeal No. 145/10 Ramavtar Vs. Phooli Devi	Sunita Pareek	M.A. Khan
13	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil First Appeal No. 199/98 Abdul Gani vs. Bashir Khan	Arun Sharma	P.K. Sharma
14	Sh. Harish Tripathi Advocate	D. B. Civil Misc. Appeal No. 1028/14 Krishankant Vs Smt. Archana	Nemi Chand Choudhary	Mohd. Anees
15	Sh. Harish Kumar Tripathi , Advocate	S.B. Civil First Appeal No. 353/99 Smt. Snehleta Vs Giraj Parsad	G. S. Bafna	Abhi Goyal

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 03-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No.96/12 Tej Raj others Vs Bheru Lal	Manisha Surana	Mahendra Singh
2	Sh. Lal Singh Rao, RHJS (Retd.)	D.B. Ciivil Misc. Appeal No. 922/97 Aradhna Vs. Shyam Mathur	R.K. Mathur	Manu Bhargava
3	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil Second Appeal No. 335/10 Jagdish Singh Vs. Sewa Ram	G.P. Sharma	Manoj Bhardwaj
4	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Civil First Appeal No. 465/03 Kailash Chand Vs. Radhey Lal	Samsuddin Ansari	Devendra Raghav
5	Sh. O.P. Sharma -II , RHJS (Retd.)	S.B. Civil First Appeal No. 425/12 Kailash Chand Sharma Vs. SBBJ	Sanjay Joshi	Laxmi Kant Vijay Jangid
6	Sh. J.P. Gupta, Advocate	S.B. Civil First Appeal No. 291/05 Kishan Lal Vs. Leela	A.S. Shekhawat	K.C. Sharma
7	Smt. Madhuri Singh, Advocate	S.B. Civil Misc. Transfer Petition No. 104/14 Shyam Babu Soni Vs. Priyanka Soni	Uma Shanker Pandey	Samarth Sharma
8	Sh. S.P. Mathur, Advocate	D.B. Civil Misc. Appeal No. 2948/13 D.B. Civil Misc. Appeal No 3712/14 Sunita Kumawat Vs. Laxmikant	K.C. Sharma	Satish Khandal

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By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)